

ITEM NO.55

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 107/2023

ATIQ AHMAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.54495/2023-GRANT OF INTERIM RELIEF and IA No.53686/2023-INTERVENTION APPLICATION and IA No.53687/2023-EXEMPTION FROM FILING O.T. and IA No.54492/2023-EXEMPTION FROM FILING O.T.

Date : 17-03-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Shiv Ram Sharma, AOR
Mr. Khan Saulat Hanif, Adv.
Mr. Vishwaditya Sharma, Adv.

For Respondent(s) Mr. Raj Singh Rana, AOR
Mr. Kamal Kumar Pandey, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Mukesh Verma, Adv.
Mr. Deepak Goel, Adv.
Ms. Sharika Rai, Adv.
Mr. S.c. Tripathi, Adv.
Mrs. Urvashi Sharma, Adv.

Mr. K.M. Natrajan, ASG
Mr. Sharan Thakur, AAG
Mr. Adarsh Upadhyay, AOR
Ms. Indira Bhakar, Adv.
Mr. Siddharth Thakur, Adv.
Ms. Keerti Jaya, Adv.
Mr. Shantany Singh, Adv.
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matter was mentioned by the learned counsel for the

petitioner before Hon'ble the Chief Justice for urgent listing.

Today when the matter has come on Board, the learned counsel for the petitioner has shown his inability to argue the matter.

List on 24.03.2023.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS